

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 9548/2026

M/S CIRCLE TELECOM STORE DEPOT BHARAT SANCHAR NIGAM
LTD.Petitioner(s)

VERSUS

COMMISSIONER TRADE TAX, U.P. LUCKNOW

Respondent(s)

IA No. 63705/2026 - EXEMPTION FROM FILING O.T.

Date : 22-05-2026 This matter was called on for hearing today.

For Petitioner(s) : Mr. M.C. Kochhar, Adv.
Mr. Mohit Kochhar, Adv.
Ms. Nikaasha Dogra, Adv.
Mr. Pawas Agarwal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service was complete on sole respondent on 18.05.2026, but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Copy of this Record of proceeding be furnished to the concerned Ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

PK